

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 3684 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biswajit Chakraborty,
Presiding officer,
MACT No. 2, Guwahati, Kamrup(M).

Dated Guwahati, the th 24 August, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACTK-2/2697/21 dated 23.08.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f evening of 26.08.2021 till the morning of 31.08.2021. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully

sdh


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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/36857A, dated 24-8-2021

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),
Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati
3. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

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